

NOTES OF THE REGISTRY

X ORDERS OF THE TRIBUNAL

MA. 77/02 for appropriate orders.

~~Patra~~ Bench
18/2

MA. 77/02 for appropriate orders. Counter to MA. 77/02 has been filed. copy served.

~~Patra~~ Bench
19/3

MA. 77/02 for appropriate orders.

~~Patra~~ Bench
21/3

19.02.2002

3 weeks time allowed by way of last opportunity.
Adjud. to 15.3.2002.

✓

Member (A).

✓

Member (J).

✓

15.03.2002.

Call this matter next week on 22.03.02 alongwith the connected CP, if any, filed.

✓

Member (Admn.)

✓

Member (Jdgl.)

16

22.3.02

Shri P. R. J. Dash for the applicant states that in view of a contempt petition filed for non-compliance of the order passed in this O.A; he is not interested to press the M.A. 77/02. In this view of the matter, M.A. 77/02 is dismissed for not being pressed.

✓
Member (A)

✓

Member (J)

✓